

**HIGH COURT OF CHHATTISGARH AT BILASPUR**

**ORDER**

No. 04 /Comp./2017

Bilaspur, dated 03 February, 2017

WHEREAS a Departmental Enquiry is contemplated against Shri Mahadev Katulkar, Judge, Family Court, Dhamtari for his grave misconduct.

AND WHEREAS serious nature of act of misconduct warrants his suspension from service.

Now pursuant to powers conferred on the High Court as Disciplinary Authority under sub-rule (1) of Rule 9 of the Chhattisgarh Civil Services (Classification, Control and Appeal) Rules, 1966, the High Court hereby places Shri Mahadev Katulkar, Judge, Family Court, Dhamtari under suspension with immediate effect in contemplation of the Departmental Enquiry. During period of suspension or until further orders the Head Quarter of Shri Mahadev Katulkar shall be at Raipur. The subsistence allowance shall be paid to him as per rules.

BY ORDER OF THE HIGH COURT

Sd/-  
(Deepak Kumar Tiwari)  
Registrar (I & E)

Endt. No. 1214 /Comp./2017

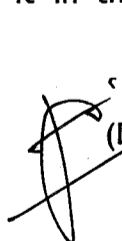
Bilaspur, dated 03 February, 2017

Copy forwarded to: -

1. P.P.S.-cum-Additional Registrar to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

*Diwaker*  
*03/02/2017*

11. Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
12. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
13. Steno to Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
14. Incharge (S & A) Cell, High Court of Chhattisgarh, Bilaspur for information.
15. Steno to Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
16. P.A. to C.P.C. E-Committee, High Court of Chhattisgarh, Bilaspur for information.
17. Director, CSJA, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur, Raipur (Chhattisgarh) for information and necessary action.
19. Shri Mahadev Katulkar, Judge, Family Court, Dhamtari for information and compliance. He is directed to hand over charge immediately and a copy of his handing over charge report may be sent to this Registry.
20. District and Sessions Judge, Dhamtari for information and necessary action. He is directed to ensure that Shri Mahadev Katulkar hands over the charge of his present post immediately.
21. District and Sessions Judge, Balod/ Baloda Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Durg/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Koriya at Baikunthpur/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar Kanker for information.
22. P.A. to Additional Registrar (Judicial/ Administration/ D.E. & E/ Checker/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
24. Deputy Registrar (Judicial/Works/Vigilance/D.E./Est.), High Court of Chhattisgarh, Bilaspur for information.
25. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Assistant Registrar (Account/Confidential), High Court of Chhattisgarh, Bilaspur for information.
27. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
28. Section Officer/Incharge/ Accounts/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. Accountant General, Zero Point, Baloda Bazar Road, Raipur for information.
30. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
 (Deepak Kumar Tiwari)  
 Registrar (I & E)